

SECURITIES AND EXCHANGE BOARD OF INDIA  
EASTERN REGIONAL OFFICE (KOLKATA)

Completion of Recovery Certificate no. RC9083 of 2026 in respect of Vikash Chirimar in  
the matter of Illiquid Stock Options (ISO)

A Recovery Certificate No. **RC9083 of 2026** dated **April 9, 2026**, has been drawn up by the Recovery Officer against **Vikash Chirimar (PAN: AAHHV8471P)** ["Defaulter"] for a sum of **Rs. 5,26,000/- (Rupees Five Lakh Twenty-Six Thousand Only)** along with further interest, all costs, charges and expenses incurred in respect of all the proceedings for recovery of the said sum, for non-payment of penalty imposed by the Adjudicating Officer vide Order No. Order/AK/RK/2025-26/31844 dated December 17, 2025 against Vikash Chirimar (PAN: AAHHV8471P) in the matter of ISO.

In view of receipt of the entire amount, which includes further interest and costs due under the aforesaid recovery certificate, recovery in said matter stands completed in exercise of powers under sub-section (1) of section 28A of the SEBI Act, 1992 read with relevant provisions of the Income-tax Act, 1961.

Date: May 4, 2026  
Place: Kolkata



*Mitrajeet Dey*

RECOVERY OFFICER

मित्रजीत दे / Mitrajeet Dey  
वसूली अधिकारी एवं महाप्रबंधक  
Recovery Officer & General Manager  
भारतीय प्रतिभूति और विनियम बोर्ड  
Securities and Exchange Board of India  
कोलकाता / Kolkata